

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/11565 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 9<sup>th</sup> December, 2024.

Sub: **Casual leave and Restricted Holiday**

Ref:- Your letter No. DJHj/24/4021 dtd. 27.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.12.2024, 07.12.2024 and 09.12.2024 as well as Restricted Holiday on 10.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.12.2024 till the morning of 11.12.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/11566 /A, dated** , 09-12-24

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*